

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 117(ND)/2017

IN THE MATTER OF:

Shri Anuj Aggarwal

.....Petitioner

v.

M/s. Crux Consultants Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241-242

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

DEEPA KRISHAN

Hon'ble Member (T)

For the Petitioner(s) :

ORDER

Notice of the application to the non-applicant returnable on 10.10.2017 be issued.

List for further consideration on 10.10.2017.

- Sd -

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

- Sd -

(DEEPA KRISHAN)

MEMBER TECHNICAL

04.10.2017

VINEET